

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH

OA No. 905/04

Jabalpur, this the 27<sup>th</sup> day of October, 2004

CORAM

Hon'ble Mr.M.P.Singh, Vice Chairman  
Hon'ble Mr.Madan Mohan, Judicial Member

Dilip Kumar Naik  
S/o Shri H.N.Naik  
Senior Accountant  
Office of Director Accounts (Postal)  
M.P.Circle, G.T.B.Complex  
T.T.Nagar  
Bhopal..

Applicant

(By advocate Shri Prashant Kohade)

Versus

1. Union of India through  
Its Secretary  
Ministry of Communications  
Department of Posts, Dak Bhawan .  
New Delhi.
2. The Director General (Post)  
Postal Accounts Wing, Dak Tar Bhavan Ordnance  
Sansad Marg, New Delhi.
3. The Director Accounts  
(Postal), M.P.Circle, GTB Complex  
T.T Nagar, Bhopal.

Respondents

(By advocate None)

ORDER (oral)

By M.P.Singh, Vice Chairman

Heard learned counsel of the applicant.




By filing this OA, the applicant has sought to set aside the order dated 29.8.03 (Annexure A1) whereby he has been transferred from Bhopal to Raipur. In this connection, he has submitted a representation to respondent No.2. Till now, the representation has not been decided. Hence he has filed this OA.

3. Learned counsel of the applicant states that he would be satisfied if directions are given to respondent No.2 to decide the representation of the applicant dated 6.9.04.

4. Accordingly, respondent No.2 is directed to consider and decide the representation of the applicant dated 6.9.04 (Annexure A3) by passing a speaking and reasoned order within 2 months from the date of receipt of a copy of this order.

5. The applicant is directed to send a copy of the representation dated 6.9.04 as well as a copy of the OA to respondent No.2 within a week from today to the Director General (Post). In the meantime, status quo as existed today shall be maintained.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

aa.

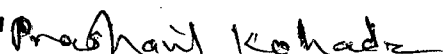
पृष्ठान्न सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अयोधित:-

- (1) सचिव, उच्च न्यायालय द्वारा एडमिनिस्ट्रेशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु.....के कउंसल
- (3) प्रत्यक्षी श्री/श्रीमती/कु.....के कउंसल
- (4) वरिष्ठपाल, के.प्र.डी., जबलपुर अस्पताल

सूचना एवं आवश्यक कार्रवाई हेतु

उप रेजिस्ट्रार



Issued  
On 1-11-04